

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 426  
ANSWERED ON 30.11.2021**

**Sports Infrastructure**

**426. SHRI RAJIV PRATAP RUDY:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of the existing sports infrastructure in the country across all sports, State-wise, district-wise including Bihar;**
- (b) the details and the number of coaches available in the country, State-wise, district-wise and sport-wise including Bihar;**
- (c) whether the Government plans to expand and improve existing sports infrastructure under Khelo India and if so, the details thereof, State-wise including Bihar with the estimated cost sanctioned and timelines for completion of the projects;**
- (d) whether the Government proposes to expand the scope of sports infrastructure under Corporate Social Responsibility (CSR) and if so, the details thereof; and**
- (e) the details of other steps taken by the Government to promote Khelo India initiatives at the rural and local level across the country particularly in the State of Bihar?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ SHRI ANURAG SINGH THAKUR }**

**(a) and (b) 'Sports' being a State subject, the primary responsibility to create sports infrastructure and engage sports coaches rests with the State/Union Territory Governments. The Union Government supplements their efforts. The sports infrastructure and coaches in various parts of the country, including Bihar, are under the jurisdiction of the respective bodies/departments of State/UT Governments. As such, the information about them is not maintained in this Ministry. However, this Ministry has**

**sanctioned 267 sports infrastructure projects of various categories in the country under the Khelo India Scheme, which includes 11 projects in Bihar, as detailed in Annexure – I. Further, the Sports Authority of India (SAI) has 918 regular and contractual coaches under its various centres across the country. Discipline-wise and State-wise details of coaches under SAI are at Annexure – II and Annexure – III, respectively.**

**(c) Under the “Utilisation and creation/upgradation of sports infrastructure” vertical of the Khelo India Scheme, financial assistance is provided to State/UT Governments and other eligible entities for creation/upgradation of sports infrastructure of various categories across the country. Khelo India Scheme is a demand driven scheme under which projects are sanctioned regularly on the basis of proposals received from various State/UT Governments and other eligible entities from time to time. The timeline of completion of projects sanctioned under this Scheme is two to three years. However, the responsibility of executing the projects rests with the State/UT Governments. The State-wise details of sports infrastructure sanctioned in the country, including Bihar, under the Khelo India Scheme are given at Annexure – I.**

**(d) The Government encourages the contribution of Corporate Social Responsibility (CSR) funds for development of sports infrastructure through various Schemes of this Ministry. Under the National Sports Development Fund, which is a Central Sector Scheme, CSR funds are received from public as well as private institutions for creation and maintenance of sports infrastructure. So far, Rs. 170 crore of CSR funding has been received from various organisations.**

**(e) The Government provides financial assistance for development of sports by way of creation/upgradation of sports infrastructure as well as conducting competitions and coaching/training camps under the Khelo India Scheme across the country throughout the year, including the State of Bihar. So far, an amount of Rs. 55.49 crore has been sanctioned for creation of sports infrastructure in various districts of Bihar under the Scheme. Further, Rs. 1.16 crore have been released under the vertical “sports for peace and development” of the Scheme in Bihar.**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a), (b) AND (c) OF LOK SABHA UNSTARRED QUESTION NO. 426 ANSWERED ON 30.11.2021 REGARDING “SPORTS INFRASTRUCTURE” ASKED BY SHRI RAJIV PRATAP RUDY, HON’BLE MEMBER OF LOK SABHA**

**ANNEXURE – I**

**State/UT-wise details of projects sanctioned under Khelo India Scheme**

<b>S. No.</b>	<b>State/UT</b>	<b>Amount Sanctioned (In ₹ Cr.)</b>	<b>Amount Released (In ₹ Cr.)</b>	<b>Total number of projects</b>
1	Andaman and Nicobar Islands	5.00	0.00	1
2	Andhra Pradesh	29.30	15.68	6
3	Arunachal Pradesh	157.00	102.90	20
4	Assam	43.18	41.68	7
5	Bihar	55.49	12.00	11
6	Chandigarh	0.00	0.00	0
7	Chhattisgarh	21.10	7.03	4
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0
9	Delhi	89.84	35.02	8
10	Goa	19.10	2.12	4
11	Gujarat	608.37	32.13	5
12	Haryana	79.67	46.53	8
13	Himachal Pradesh	22.10	3.10	5
14	Jammu and Kashmir	28.56	11.57	5
15	Jharkhand	2.07	2.07	1
16	Karnataka	95.31	43.89	14
17	Kerala	62.74	28.12	5
18	Ladakh	14.28	10.14	3
19	Lakshadweep	9.00	0.00	2
20	Madhya Pradesh	74.14	34.06	10
21	Maharashtra	101.80	53.38	11
22	Manipur	80.45	39.03	8
23	Meghalaya	28.00	0.00	6
24	Mizoram	34.50	22.25	7
25	Nagaland	40.00	23.50	6
26	Odisha	28.00	22.13	4
27	Puducherry	16.02	5.00	3
28	Punjab	76.21	41.14	8
29	Rajasthan	93.76	72.60	40
30	Sikkim	18.83	12.18	4
31	Tamil Nadu	33.00	10.00	5
32	Telangana	24.11	16.70	6
33	Tripura	21.05	11.77	4
34	Uttar Pradesh	181.99	129.49	30
35	Uttarakhand	23.78	20.59	5
36	West Bengal	26.77	8.03	1
	<b>Total</b>	<b>2244.52</b>	<b>915.83</b>	<b>267</b>

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**ANNEXURE – II**

**Discipline-wise coaches under SAI**

<b>S. No.</b>	<b>Discipline</b>	<b>No. of coaches</b>
<b>1</b>	<b>Archery</b>	<b>47</b>
<b>2</b>	<b>Athletics</b>	<b>114</b>
<b>3</b>	<b>Badminton</b>	<b>36</b>
<b>4</b>	<b>Basketball</b>	<b>28</b>
<b>5</b>	<b>Boxing</b>	<b>83</b>
<b>6</b>	<b>Cricket</b>	<b>11</b>
<b>7</b>	<b>Cycling</b>	<b>22</b>
<b>8</b>	<b>Fencing</b>	<b>20</b>
<b>9</b>	<b>Football</b>	<b>62</b>
<b>10</b>	<b>Gymnastics</b>	<b>44</b>
<b>11</b>	<b>Handball</b>	<b>23</b>
<b>12</b>	<b>Hockey</b>	<b>59</b>
<b>13</b>	<b>Judo</b>	<b>39</b>
<b>14</b>	<b>Karate</b>	<b>6</b>
<b>15</b>	<b>Kayaking &amp; Canoeing</b>	<b>10</b>
<b>16</b>	<b>Kho-Kho &amp; Kabaddi</b>	<b>30</b>
<b>17</b>	<b>Lawn Tennis</b>	<b>10</b>
<b>18</b>	<b>Rowing</b>	<b>6</b>
<b>19</b>	<b>Sailing</b>	<b>1</b>
<b>20</b>	<b>Sepak Takraw</b>	<b>6</b>
<b>21</b>	<b>Shooting</b>	<b>7</b>
<b>22</b>	<b>Softball</b>	<b>3</b>
<b>23</b>	<b>Swimming</b>	<b>26</b>
<b>24</b>	<b>Table Tennis</b>	<b>22</b>
<b>25</b>	<b>Taekwondo</b>	<b>28</b>
<b>26</b>	<b>Volleyball</b>	<b>48</b>
<b>27</b>	<b>Weightlifting</b>	<b>38</b>
<b>28</b>	<b>Wrestling</b>	<b>69</b>
<b>29</b>	<b>Wushu</b>	<b>20</b>
	<b>Total</b>	<b>918</b>

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**ANNEXURE – III**

**State-wise coaches under SAI**

<b>S. No.</b>	<b>State/UT</b>	<b>No. of coaches</b>
1	Andhra Pradesh	14
2	Andaman and Nicobar Islands	4
3	Arunachal Pradesh	10
4	Assam	49
5	Bihar	5
6	Chandigarh	6
7	Chhattisgarh	4
8	Delhi	108
9	Goa	6
10	Gujarat	21
11	Himachal Pradesh	16
12	Haryana	87
13	Jammu & Kashmir	8
14	Jharkhand	10
15	Karnataka	55
16	Kerala	51
17	Lakshadweep	3
18	Madhya Pradesh	47
19	Maharashtra	43
20	Manipur	49
21	Meghalaya	4
22	Mizoram	6
23	Nagaland	3
24	Odisha	20
25	Puducherry	10
26	Punjab	93
27	Rajasthan	17
28	Sikkim	2
29	Tamil Nadu	17
30	Telangana	20
31	Tripura	6
32	Uttar Pradesh	49
33	Uttarakhand	10
34	West Bengal	65
	<b>Total</b>	<b>918</b>

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